

No. DSJ/Reader/EC/COVID-19/NHN/2021-
Office of the District and Sessions Judge,
Sirmaur District at Nahan, H.P.

Dated Nahan the June , 2021.

OFFICE ORDER

In compliance of the Order No. HHC/RG/C-19/2020- 61 dated 06.05.2021 and subsequent order No. HHC/RG/C-19/2020- 64 dated 15.05.2021, order No. HHC/RG/C-19/2020- 88 dated 25.05.2021, order No. HHC/RG/C-19/2020-91 dated 29.05.2021, order No. HHC/RG/C-19/2020-93 dated 06.06.2021 and order No. HHC/RG/C-19/2020-95 dated 12-06-2021 of the Registry of the Hon'ble High Court of H.P., Shimla, it is ordered that the cases fixed for 26-06-2021 during Circuit Court at Shillai, as detailed below shall now be taken up for effective hearing in the following manner:-

Sl. No.	Cases fixed for	Now to be taken up for effective hearing on
1.	26-06-2021	21-08-2021

Reader of this Court shall update the aforesaid cases in CIS.

sd-
(Davinder Kumar)

District and Sessions Judge
Sirmaur District at Nahan, H.P.

Endst. No.DSJ/Reader/EC/COVID-19/NHN/2021-2008 Dated:14.6.2021

Copy for information and necessary action is forwarded to :-

1. All the Ld. Judicial Officers of this Division.
2. The Ld. Civil Judge-cum-JMIC, Shillai, with request to display a copy of this office order on the Notice Board of his Court .
3. The Superintendent of Police, Sirmaur District at Nahan.
4. The District Attorney, Sirmaur District at Nahan.
5. The Superintendent Jail, M.C. Jail Nahan.
6. The President Bar Association Nahan, Paonta Sahib, Rajgarh and Shillai.
7. Reader/ Ahlmads of this office for compliance.
8. The Assistant Programmer/ System Assistants of this office to upload this office to upload this office order on the website of this office.
9. Notice Board of this office.


District and Sessions Judge
Sirmaur District at Nahan, H.P.

No. DSJ/Reader/EC/COVID-19/NHN/2021-
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Dated Nahan the June , 2021.

OFFICE ORDER

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Sl. No.	Cases fixed for	Now to be taken up for effective hearing on
1.	19-06-2021	09-07-2021

Reader of this Court shall update the aforesaid cases in CIS.

sd/-
(Davinder Kumar)
District and Sessions Judge
Sirmaur District at Nahan, H.P.

Endst. No. DSJ/Reader/EC/COVID-19/NHN/2021- 1999 Dated: 14.6.2021
Copy for information and necessary action is forwarded to :-

1. All the Ld. Judicial Officers of this Division.
2. The Superintendent of Police, Sirmaur District at Nahan.
3. The District Attorney, Sirmaur District at Nahan.
4. The Superintendent Jail, M.C. Jail Nahan.
5. The President Bar Association Nahan, Paonta Sahib, Rajgarh and Shillai.
6. The S.H.O., P.S. Sarahan to display a copy of this order on the notice board of the Court at Sarahan.
7. Reader/ Ahlmads of this office for compliance.
8. The Assistant Programmer/ System Assistants of this office to upload this office to upload this office order on the website of this office.
9. Notice Board of this office.

sd/-
District and Sessions Judge
Sirmaur District at Nahan, H.P.